

(6)

Declaration of assets and Liabilities

Year **2022-23**

I, **Bhushan Ravidas**, SON of **sri Dharm Ravidad** aged **44 Years**, belonging to **Bihar Vidhan Sabha Service** and presently working as **Assistant sub Marshal** give herein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

E. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	self	Spouse Name(s) Anju Kumari	Dependent-1 Name Vijay prakash	Dependent-2 Name Anu priya	Dependent-3 Name
(i)	Cash	20000/-	15000/-	---	--	--
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	SBI-70000/- bihar Vidhan mandal	centarl bank 20000/-	NIL	NIL	NIL
(iii)	Bond, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	12251/-yearly lic	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-50gm Silawar-1200gm	Gold-10gm	Gold-10gm silawar-100gm	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means person substantially dependent on the income of the employee.

— भूषण रविदास
15.02.2023

F. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

Sl. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:

Sl. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount out standing as on.....
(a)	(i) Loans from Banks	---	---
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues: (ee) dues to department dealing with government accommodation	NIL	NIL
	(ff) dues to departments dealing with supply of water	NIL	NIL
	(gg) dues of departments dealing with supply of electricity	NIL	NIL
	(hh) dues to departments dealing with telephones	NIL	NIL
	(ii) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL

Handwritten signature and date: 20/08/2018

	(jj) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2022-23 PAN No- AYXPR7440Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN No:-

PTS/BLA-1071

Gendre :-

M (M/F)

Date of Birth :-

0 6 0 2 1 9 7 9 (DD/MM/YYYY)

Class / Group:-

c (A/B/C)

Cadre :-

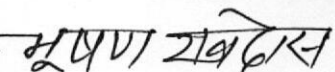
Bihar Vidhan Sabha

(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:- 

Name of Employee:- Bhusan Ravidas

Designation:- Assistant sub marshal

Department:- Bihar Vidhan Sabha, Patna

Place: Patna

Date: 15.02.2023.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.